

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UN-STARRED QUESTION NO.1952
TO BE ANSWERED ON 12.02.2021

ONE STOP CENTRE

1952. SHRIMATI ANNPURNA DEVI:
SHRIMATI REKHA VERMA:
SHRI DUSHYANT SINGH:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has expanded One Stop Centre (OSC) scheme in all the districts, if so, the number of OSCs set up by the Government along with the district-wise classification of the same, State/UT, wise including Uttar Pradesh and Jharkhand;
- (b) whether any mechanism has been formulated to make this scheme more effective and if so, the details thereof along with the funds allocated and utilised under the said scheme, District-wise;
- (c) the number of calls received by the OSCs and time taken to resolve the issue thereunder;
- (d) whether OSCs have access to cases registered under the women help line number and if so, the details of Management Information System integrating the two and if not, the reasons therefor;
- (e) whether the Government aims to adopt this system, if so, the details thereof and if not, the reasons therefor; and
- (f) whether the Government maintains any data regarding cases of violence against disabled women in the country, if so, the details thereof along with the types of crime committed against such women and if not, the reasons therefor?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) to (c): The Government is implementing the One Stop Centre (OSC) Scheme since 1st April, 2015 through State Governments/ Union Territory (UT) Administrations. The OSCs provide a range of services such as police facilitation, legal counselling, psycho-social counselling, medical aid and temporary shelter in an integrated manner, under one roof, for violence affected women and women in distress who either approach directly or are referred by Women Helplines. As on date, 733 OSCs have been approved for 730 districts of the country, out of which 700 are operational and these have assisted over 3 lakh women so far. The State-wise list of OSCs including Uttar Pradesh and Jharkhand is at **Annexure- I**. The State-wise funds allocated and utilized including Uttar Pradesh and Jharkhand is at **Annexure- II**.

(d) to (e): The Women Helplines (WHLs) provide services in coordination with OSCs. The scheme guidelines for Universalization of Women Helplines (WHL) has a provision to integrate it with OSCs.

(f) : National Crime Records Bureau (NCRB) compiles and publishes data on crimes in its publication "Crime in India" which includes data on crimes against women.

Annexure-I

STATEMENT REFERRED TO IN REPLY TO PART (a) TO (c) OF THE LOK SABHA UN-STARRED QUESTION NO.1952 FOR 12.02.2021 ASKED BY SHRIMATI ANNPURNA DEVI, SHRIMATI REKHA VERMA AND SHRI DUSHYANT SINGH REGARDING 'ONE STOP CENTRE'

State/UT-wise list of approved and operational OSCs

S.No.	State/ UTs	Total Number of Districts	Number of OSCs Approved	Number of Operational OSCs
1.	Andaman & Nicobar Islands (UT)	3	3	3
2.	Andhra Pradesh	13	14	13
3.	Arunachal Pradesh	25	25	24
4.	Assam	33	33	33
5.	Bihar	38	38	38
6.	Chandigarh (UT)	1	1	1
7.	Chhattisgarh	27	27	27
8.	Dadra & Nagar Haveli and Daman & Diu (UT)	3	3	3
9.	Goa	2	2	2
10.	Gujarat	33	33	33
11.	Haryana	22	22	22
12.	Himachal Pradesh	12	12	12
13.	Jammu & Kashmir (UT)	20	20	20
14.	Jharkhand	24	24	24
15.	Karnataka	30	30	30
16.	Kerala	14	14	14
17.	Ladakh (UT)	2	2	1
18.	Lakshadweep (UT)	1	1	1
19.	Madhya Pradesh	52	52	51
20.	Maharashtra	36	37	37
21.	Manipur	16	16	16
22.	Meghalaya	11	11	11
23.	Mizoram	8	8	8
24.	Nagaland	11	11	11
25.	NCT of Delhi (UT)	11	11	11
26.	Odisha	30	30	30
27.	Puducherry (UT)	4	4	4
28.	Punjab	22	22	22
29.	Rajasthan	33	33	33
30.	Sikkim	4	4	4
31.	Tamil Nadu	37	38	32
32.	Telangana	33	33	33
33.	Tripura	8	8	8
34.	Uttar Pradesh	75	75	75
35.	Uttarakhand	13	13	13
36.	West Bengal	23	23	0
	Total	730	733	700

Annexure-II

STATEMENT REFERRED TO IN REPLY TO PART (a) TO (c) OF THE LOK SABHA UN-STARRED QUESTION NO.1952 FOR 12.02.2021 ASKED BY SHRIMATI ANNPURNA DEVI, SHRIMATI REKHA VERMA AND SHRI DUSHYANT SINGH REGARDING 'ONE STOP CENTRE'

State/UT-wise details of funds released under OSC scheme

(Amount in Rupees)

SL	State	2015-16 Released	2015-16 Utilisation	2016-17 Released	2016-17 Utilisation	2017-18 Released	2017-18 Utilisation	2018-19 Released	2018-19 Utilisation	2019-20 Released	2019-20 Utilisation	2020-21 Released
1	Andaman and Nicobar Islands	1319120	1319120	0	0	3120663	3120663	3687641	3637641	4159792	2934934	3859069
2	Andhra Pradesh	1319120	1319120	26897400	26897400	33013744	2425000	39063148	17701035	26099278	17442510	7752325
3	Arunachal Pradesh	1319120	1319120	2841450	2841450	5319517	4892693	78202084	1507450	13418151	0	17255175
4	Assam	3884120	819120	7565800	7044585	0	0	78695087	7017559	80408520	6040452	23256975
5	Bihar	1319120	1319120	19890150	1112454	0	0	30832455	0	104609180	989813	28998138
6	Chandigarh	1319120	1319120	0	0	0	0	930799	880799	1500450	1500450	1185038
7	Chattishgarh	4830596	4830596	73427815	73427815	16704440	16704440	66244372	64944372	67738483	22791897	20256075
8	Dadra and Nagar Haveli and Daman and Diu	8929529	1638240	0	0	4341482	4341482	50000	0	7345503	306879	1750525
9	Delhi	0	0	0	0	0	0	0	0	36255258	2258819	8252475
10	Goa	4588047	819120	1941450	0	1084917	392000	492000	392000	1500450	0	1500450
11	Gujarat	4588047	819120	3882900	3882900	12715269	4069500	56269778	10725455	67951666	28465250	60584970
12	Haryana	3640870	3640870	11648700	10799362	3830247	2400000	47960546	7711037	40192416	23793212	19864669
13	Himachal Pradesh	3768927	0	0	0	1500450	1500450	10118850	1703950	31729794	0	9002700
14	Jammu and Kashmir	4588047	819120	9565800	4752647	6810822	4869372	15020425	3532525	9639473	3720679	6371801
15	Jharkhand	1026800	723430	5682900	4120019	1847152	0	70436941	6320462	40853107	0	36580764
16	Karnataka	4588047	4319120	8524350	0	6273675	0	59444419	5784464	58203580	0	39002008
17	Kerala	4508047	4508047	11365800	3487378	1180007	0	28331849	6219675	14090453	2296401	9752925
18	Ladakh-UT	0	0	0	0	1941450	1941450	0	0	0	2203172	6545042
19	Lakshdweep	0	0	0	0	0	0	0	0	2091225	0	0
20	Madhya Pradesh	4588047	819120	77347650	64583046	13127264	5090808	112391390	46866884	167092445	1271938	44379925
21	Maharashtra	4588047	0	21355950	1941450	43769662	0	38929425	19385475	66998501	1958782	26507950
22	Manipur	1289120	1289120	0	0	0	0	35722445	0	24884407	2541652	12753825
23	Meghalaya	1319120	1319120	2841450	2841450	775391	424976	18639947	7120047	37430224	0	11709120
24	Mizoram	3768927	0	0	0	6140951	6140951	27264535	13243220	21870881	1499840	6001800
25	Nagaland	4588047	4588047	5541679	5541679	8041940	8041940	45487024	15706979	19173411	7051684	30788779
26	Odisha	1028060	1028060	1500450	1500450	12032854	5008954	77459998	0	20934647	0	22506750
27	Puducherry	3700000	0	0	0	1941450	0	4766836	0	4376136	0	3000900
28	Punjab	4382120	4382120	9707250	5971473	33587668	3338971	52633488	20639902	35183739	0	23259322
29	Rajasthan	1213120	1213120	34123174	15501195	2895721	5229278	30860275	8929117	67711508	2335488	32829936
30	Sikkim	4588047	819120	0	0	3071148	0	3923225	0	6809569	123608	3000900
31	Tamil Nadu	4588047	4588047	0	0	3882900	3882900	113995447	43999618	71359691	37331086	67734197
32	Telangana	4588047	819120	15531600	15531600	30172230	7568002	58948915	13386934	62446827	0	26715855
33	Tripura	4588047	4465896	0	0	0	0	26901349	0	6001800	0	6001800
34	Uttar Pradesh	4588047	819120	45463200	12248820	26622936	10876782	222830497	32066775	123193989	7194499	84544822
35	Uttarakhand	1319120	1319120	5824350	5824350	13886307	10956058	27225409	19760441	22907445	10599940	16955734
36	West Bengal	0	0	0	0	0	0	0	0	9546450	0	19890150
	Total	110260640	57001513	402471268	269851523	299632257	113216670	1483760599	379183816	1375708449	186652985	740352889
